

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB -1393 (ND)/2019

IN THE MATTER OF
M/s. Diamond Traexim Pvt. Ltd.
VS.
M/S. Victory Infraprojects Pvt. Ltd.

...PETITIONER

...RESPONDENT

SECTION
Under Section 7 IBC, 2016

Order delivered on 03.12.2019

Coram:

Shri, P.S.N.Prasad
Hon`ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon`ble Member (Technical)

For the Petitioner/Applicant : Mr. Tushar Tyagi and Mr. Abhishek Anand, Advocates
For the Corporate Debtor : -

ORDER

Heard the submissions made by the Counsel for the Financial
Creditor. No one has appeared for the Corporate Debtor.

Post the matter on 22.1.2020.



(K. K. VOHRA)
MEMBER (TECHNICAL)



(P.S.N. Prasad)
MEMBER (JUDICIAL)

Surjit